

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3511  
ANSWERED ON:10.12.2009  
PRIVATE AIRLINES  
Muttamwar Shri Vilas Baburao

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of private airlines in the domestic and international aviation sector presently operating and the sectors covered by them;
- (b) whether the Government has received requests for permission to operate in the domestic and international sector;
- (c) if so, the details thereof;
- (d) whether there is demand for covering such of the sectors which have so far remained unlinked by airlines; and
- (e) if so, the steps being taken by the Government to cover all the important sectors?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Amongst private scheduled airlines, Jet Airways, JetLite and Kingfisher operate scheduled domestic and international air services.

The details of domestic and international sectors covered by them are given at Annexure-I.

(b) and (c):- All operators have to comply with the mandatory 5 years of flying within the Country and must have a fleet size of 20 aircraft, if they wish to fly overseas.

(d) and (e):- For domestic operations, Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by the Government.